

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/ 1249 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
Principal Judge, Family Court,
Barpeta,

Dated Guwahati, the 7th March, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. F.C.(B)/2022/145 dtd. 04.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.03.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 05.03.2022, till the morning of 08.03.2022**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/ 1250/A, dated , 07-03-2022
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)